

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 1351-1352/2021

NARESH KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ONLY I.A. No. 82647/2025 IS LISTED UNDER THIS ITEM]
(IA No. 82647/2025 - EARLY HEARING APPLICATION)

Date : 20-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) : Mr. Varun Singh, Adv.
Mr. Paritosh Awasthi, Adv.
Ms. Nishtha Kumar, AOR
Mr. Shrom Sethi, Adv.
Ms. Pallavi Mohan, Adv.

For Respondent(s) : Ms. Rajdipa Behura, Sr. Adv.
Dr. Vijendra Singh, AOR
Mr. Kumar Abhinandan, Adv.
Mr. Krishna Pandey, Adv.

Mr. Nagendra Kasana, AOR

Mr. S.R.Singh, Sr. Adv.
Mr. Prithvi Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Mangal Prasad, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Anurag Singh, Adv.
Ms. Radha Rajput, Adv.
Mr. Dhroov Kumar Singh, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Application for early hearing is allowed.

2. Tag with Crl. A. Nos. 1353-1354 of 2021.

3. List appeals for hearing in the month of September, 2025.

4. Needless to add, the Registry shall supply Trial Court's record (in digital form) to learned counsel for the parties.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)